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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 70/NCLT/AHM/2017 (New) Madhya Pradesh High Court Gwalior Bench C.P. No. 1/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

Name of the Company:

Waterwell Container Pvt.Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Rayi Caporo

PCS

Raufapor

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ORDER

Learned PCS Mr. Ravi Kapoor present for Petitioner.

Learned PCS Mr. Ravi Kapoor filed Memorandum of Appearance for Petitioner.

Awaited record from Hon'ble High Court of Madhya Pradesh.

List the matter on 16.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of July, 2017.